

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.852/1999

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

New Delhi, the 17th February, 2000

Smt. Bhagwati Chidden  
W/o Late Sh. Chidden  
R/o R-3 A-2, House No.88  
Gali No.2, Near Shiv Mandir  
Mohan Garden Extension  
Uttam Nagar, New Delhi 110-059

...Applicant

(By Advocate: Shri G.S. Lobana)

Versus

1. Union of India through  
Secretary, Ministry of Defence  
South Block, New Delhi-110 001
2. Chief of the Army Staff  
A.G's. Branch, Army Headquarter  
DHQ Post Office  
New Delhi 110 011
3. The Officer Commanding  
Station Workshop EME  
Delhi Cantt 110 010

...Respondents

(By Advocate: A.K. Bhardwaj)

O R D E R (ORAL)

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

Learned counsel for the applicant seeks permission to withdraw this O.A. Permission is granted. The O.A. is, therefore, dismissed as withdrawn.

*A. Vedavalli*

(DR. A. VEDAVALLI)  
MEMBER(J)

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